

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 201

IA-1606/2021

in

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION :

U/s. 7 of IBC, 2016

Order delivered on 06.05.2021

CORAM:

SHRI P.S.N. PRASAD,

HON. MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Senior Advocate Mr. Jayant K. Mehta, Mr. Shikhil Suri,
Ms. Nikita Thapar, Ms. Komal Gupta, Advocates.

For the Respondent/RP

: Mr. Rishabh Jain, Advocate

For the AR

: Mr. Sanjay khanna , Mr. Pragya Bhushan and
Mr. Swetank Shantunu Advocates

ORDER

IA-1606/2021:-

Heard the submissions made by the Counsel for the Resolution Professional and Applicant at length. However, the arguments by both the sides could not be completed due to network issues, after the lunch. In view of this matter is adjourned to 11.05.2021.

In the meantime, the proceedings of the CoC meeting, if conducted shall be subject to outcome of this IA.

List the matter on 11th May, 2021.

-SD-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-

(P.S.N. PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 201
New IA-1994/2021
in
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION :

U/s. 7 of IBC, 2016

Order delivered on 06.05.2021

CORAM:

SHRI P.S.N. PRASAD,

HON. MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-1994/2021:-

Matters stand adjourned to 11.05.2021.

-SD-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-
(P.S.N. PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 201
New IA-2081/2021
in
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION :

U/s. 7 of IBC, 2016

Order delivered on 06.05.2021

CORAM:

SHRI P.S.N. PRASAD,

HON. MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-2081/2021:-

Matters stand adjourned to 11.05.2021.

-SD-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-
(P.S.N. PRASAD)
MEMBER (JUDICIAL)